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SHRI J. S. L. HATHI: Yes; but if you take into consideration the standby capacities, it may not be higher.

SHHI MAHESWAR NAIK: May I know whether the estimate of requirements also includes requirements for rural electrification, particularly for the villages in the interior?

SHRI J. S. L. HATHI: It includes the load for traction, that means railways, and also the load survey for electrification of villages as prepared by the State Governments.

SHRI MAHESWAR NAIK: May I know whether the Government is proposing to instal smaller units rather than having bigger units for industrial purposes, and whether the small units are likely to be installed for rural purposes so as to cover the entire set of villages in the country?

SHRI J. S. L. HATHI: No, it may not be economical to have smaller sets for each village or for each group of villages, but what we propose to do is that in the hilly areas we want to use the hill streams and have smaller stations there.

SHRI N. M. LINGAM: May I know whether the Government has undei contemplation a common grid for the whole

SHRI J. S. L. HATHI: That is under contemplation.

## SPECIAL TRAIN FOR PKRSONS BELONGING TO THE SCHEDULED CASTES

•691. SHRI FARIDUL HAO ANSARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a special train for kisans belonging to the Scheduled Castes, which was organised by a Member of the Uttar Pradesh Legislative Assembly was recently checked at Harduaganj Railway Station on the Aligarh-Bareilly Line;

(b) if so, what was the capacity of the train and how many passengers belonging to the Scheduled Caste\* were actually found travelling in it;

to Questions

- (c) what action is being taken against this Member who organised the train and the passengers who did not belong to the Scheduled Castes; and
- (d) what is the difference in the concessions given to such special trains meant for Scheduled and non-Scheduled Castes?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

- (b) The marked capacity of the special train was 460, and 298£ passengers of which 26 belonged to Scheduled Castes, were found travelling in the train.
- (c) Suitable action against the organiser and for recovery of charges due has been initiated.
- (d) Bona fide kisans travelling in special trains composed of third class coaches on tours sponsored by the Central or State Governments are charged half third class mail fare per passenger when only seating accommodation is required and full third class ordinary fare per passenger when sleeping accommodation is also required for night journeys.

The peasants of the Scheduled Castes and Scheduled Tribes travelling by such special trains are charged half of the fares applicable to kisans in general.

SHRI FARIDUL HAQ ANSARI: May I know the rules and the procedures to be followed before the Railways give permission for such trains?

SHRI S. V. RAMASWAMY: The State Governments concerned have got to sponsor it and issue a certificate that it is meant for kisans and each

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of the passengers has also got to produce a certificate from the Commissioner or the District Magistrate concerned that he is a kisan or she is a kisan.

SHRI FARIDUL HAQ ANSARI: May I knew, Sir, whether in this case the required certificate that the people travelling belonged to the Scheduled Castes had been obtained and submitted to the Railway authorities?

SHRI S. V. RAMASWAMY: In this case it was not duly authorised and the Northern Railway was wrong in sending the special train. Also, the Station Master from the starting station did not collect the certificates from the passengers.

PANDIT S. S. N. TANKHA: Have I rightly understood the hon. Minister in saying that out of the total accommodation in the train, only 26 passengers belonged to the Scheduled Castes?

SHRI S. V. RAMASWAMY: Yes, Sir. Of them only 15£ were really ki sans.

SHRI FARIDUL HAQ ANSARI: May I know, Sir, what action has been taken against the particular organiser who did not follow the prescribed rules?

SHRI S. V. RAMASWAMY: We have asked the U.P. Government to take it up with the Collector and the Collector has to take action against the organ'ser. We are also in touch with the U.P. Government.

Dr. R. B. GOUR: What does he mean by 15J?

SHRI S. V. RAMASWAMY: A child, I suppose.

SHRI PURNA CHANDRA SHARMA: What was the purpose in organising a special train for Scheduled Caste kisans separately?

SHRI S. V. RAMASWAMY: As I said, the Scheduled Caste kisans have got a special concession. It is only one-fourth of the normal fare if it is sitting accommodation and half if it is sleeping accommodation. That is why this has been organised to facilitate Scheduled Caste kisans to go round the country.

to Questions

SHRI PURNA CHANDRA SHARMA: Would they not be given the conces sion if the Scheduled Caste kisans were allowed to go with ofher kisans?

SHRI S. V. RAMASWAMY: Other Scheduled Castes also can travel, but unless they are kisans, they will not get the special concession.

SHRI FARIDUL HAQ ANSARI: Sir . .

MR. CHAIRMAN: That will do. They have accepted that they have made a mistake and they are taking action. Why do you proceed?

## COLLECTIONS AND ALLOCATIONS RELATING TO CENTRAL ROAD FUND

\*692. SHRI DAHYABHAI V. PATEL: Will the Minister of Transport and Communications be pleased to state:

- (a) what is the amount collected during 1958-59, 1959-60 and so far in 1960-61 in the Special Road Fund;
- (b) whether the reduction in prices of petrol and/or oil agreed to by the oil companies from time to time during the last two or three years has benefited this Fund and if so, to what extent;
- (c) what is the amount spent so far in 1960 out of this Fund; and
  - (d) how it has been allocated Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR):

(a) 1958-59 Rs. 342-11 lakhs 1959-60 ... Rs. 360 00 ,,] / Esti-1960-6J ... Rs. 380-00 ,,j mated